

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1041/2019  
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS  
NAME OF THE RESPONDENT(S) : BREEZE ORCHARDS PVT LTD & 6 OTHERS  
UNDER SECTION : 59 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Hanuman. A  
for Suresh Rangay.

Petitioners

Geethanjali T  
for Mrs Anand Dohu

1<sup>st</sup> Respondent

D. Vinod  
for B. Dhanaraj  
counsel for

2<sup>nd</sup> Resp

ORDER

At request of both the parties, list this matter on 25.11.2019.

-SD-  
**ANIL KUMAR B**  
MEMBER (TECHNICAL)

-Sd-  
**(B. S.V. PRAKASH KUMAR)**  
Member (Judicial)

ghk